



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Website: www.cercind.gov.in



Petition No. 885/TL/2025

Dated: 9.3.2026

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Parli Bidar Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Inter-Regional Strengthening between SR Grid and WR Grid (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer Basis consisting of the following elements:

S. No.	Name of Transmission Element	Scheduled COD as per Gazette Notification
1.	Parli New – Bidar 765 kV D/C line with 240 MVar SLR at Bidar end on both circuits • 765 kV line bays – 2 Nos. (at Bidar PS) • 765 kV line bays – 2 Nos. (at Parli New) • 765 kV, 240 MVar SLR at Bidar PS – 2 Nos. (6x80 MVar switchable units) (*1x80 MVar spare switchable unit at Bidar PS is already under implementation and same may be used as spare)	24 months (17.10.2027)

Note:

- TSP of Bidar PS shall provide space (free of cost) for 2 Nos. of 765 kV line bays at Bidar PS for termination of Parli New – Bidar 765 kV D/C line.*
 - TSP of Parli New S/s shall provide space (free of cost) for 2 Nos. of 765 kV line bays at Parli New for termination of Parli New – Bidar 765 kV D/C line."*
- The Central Transmission Utility of India Limited, vide its letter dated **4.11.2025**, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on the record, the Commission vide order dated **6.3.2026** in Petition No. 885/TL/2025, has proposed to issue a transmission licence to the applicant for the establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Parli Bidar Transmission Limited**, before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **17.3.2026** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **18.3.2026**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary